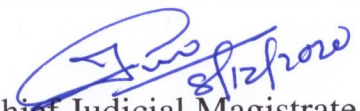


**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 09-12-2020**

Morning Session	Afternoon Session
Evidence 1.CC.6606/2017	Hearing 1.CMisc.328/2015 2.CMisc.48/2018 3.CMisc.837/2019 4.CMisc.494/2019 5.CMisc.107/2020 6.CMisc.185/2020 7.CMisc.184/2020 8.CMisc.186/2020 9.CMisc.187/2020 10.CMisc.183/2020 11.CMisc.200/2020 12.CMisc.201/2020 13.CMisc.213/2020 14.CMisc.244/2020 15.CMisc.317/2020 16.CMisc.318/2020 17.CMisc.379/2020 18.CMisc.446/2020 19.CMisc.380/2020 20.CMisc.381/2020
HBC 2.CC.6695/2017 3.CC.440/2018 4.CC.419/2018 5.CC.673/2018 6.CC.3672/2018 7.CC.7056/2019 8.CC.4585/2019 9.CC.3982/2019 10. CC.3983/2019 11.CC.5121/2020	
Hearing 12.PCR.238/2020 13.PCR.200/2020 14.FR.388/2020 15.FR.395/2020 16.FR.318/2020	
JC/VC 17.CR.187/2020 18.CR.296/2020	


Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 09/12/2020)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No. 6963/2013	1. C.misc No. 189/2013
2. CC No. 3810/2015	2. CC No. 4170/2018
3. CC No. 7113/2017	3. CC No. 4565/2018
4. CC No. 4832/2018	4. CC No. 5494/2018
5. CC No. 4833/2018	5. CC No. 6149/2019
6. CC No. 1611/2019	6. CC No. 6693/2018
7. CC No. 1111/2016	7. CC No. 7217/2018
8. CC No. 4485/2016	8. CC No. 7228/2018
9. CC No. 29/2018	9. CC No. 8654/2018
10. CC No. 5342/2019	10. CC No. 11263/2018
11. CC No. 6210/2019	11. CC No. 175/2019
12. CC No. 4988/2016	12. CC No. 1179/2019
13. CC No. 3560/2018	13. CC No. 2818/2019
14. C.misc No. 73/2020	14. CC No. 2819/2019
15. CC No. 5098/2013	15. CC No. 3184/2019


IIAddl. Chief Judicial Magistrate
Bangalore Rural District, Bangalore.
2nd Addl. Chief Judicial Magistrate
Bangalore Rural District,
Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.